

GOVERNMENT OF INDIA  
MINISTRY OF ROAD TRANSPORT & HIGHWAYS

**LOK SABHA**  
**UNSTARRED QUESTION NO. 4270**  
ANSWERED ON 11<sup>TH</sup> AUGUST, 2016

**ROAD ACCIDENTS**

4270. SHRI DHANANJAY MAHADIK:  
SHRI MANSUKHBHAI DHANJIBHAI VASAVA:  
SHRI HARISHCHANDRA CHAVAN:  
SHRIMATI SUPRIYA SULE:  
DR. HEENA VIJAYKUMAR GAVIT:  
SHRI SUNIL KUMAR MONDAL:  
SHRIMATI RITI PATHAK:  
SHRIMATI VASANTHI M.:  
DR. J. JAYAVARDHAN:  
SHRI RABINDRA KUMAR JENA:  
SHRI LALLU SINGH:  
SHRIMATI VANAROJA R.:  
SHRI RAJENDRA AGRAWAL:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

(a) whether the road accidents are on the rise in the country;

(b) if so, the details of people killed in road accidents caused by drivers without licences, two-wheelers without helmets, on railway crossings, in the absence of bridges and due to potholes and speed breakers during the last three years, State-wise; and

(c) the steps taken by the Government to minimize the number of road accidents under the provision of the Indian Penal Code and Motor Vehicle Act, 1988 along with the details to prosecution filed in these cases?

**ANSWER**

THE MINISTER OF STATE IN THE  
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS  
(SHRI PON. RADHAKRISHNAN)

(a) & (b) Yes, Madam. State/UT –wise number of persons killed in road accidents caused by Drivers driving vehicle without licence, on railway crossings and due to pot holes and speed breakers during the last three calendar years i.e 2013 to 2015 are at annexure-I.

Ministry of Road Transport & Highways compiles accident data in a format developed as per the Asia Pacific Road Accident Database (APRAD) project of United Nations Economic

and Social Commission for Asia Pacific (UNESCAP) region. The specific data for number of persons killed on two wheelers without helmet and deaths caused in absence of bridges are not compiled in this format. However, State/UT wise total number of persons killed in road accidents on motorized two wheelers during the last three calendar year i.e. 2013 to 2015 is at annexure-II

(c) The Motor Vehicles (Amendment) Bill, 2016 has been introduced in Lok Sabha for consideration and passing. The amendment, *inter-alia*, seeks to achieve the following objectives relating to **Strengthen Enforcement and Road Safety**:

- 1) Increased penalties for violation of provisions relating to the rules of road regulations, other provisions of the Act by owners/drivers of motor vehicles, dealers, and bus body fabricators. The parents or guardians of juveniles committing offence under the Motor Vehicle Act are also proposed to be brought under the purview of the Act:
- 2) Recognition of driver refreshing training course as a remedial measure in case of suspension of licence.
- 3) Strengthening driver training for grant of transport licence within a stipulated timeline.
- 4) Mandatory automated testing for fitness certification.
- 5) Insertion of legal provision to recognize Good Samaritans who help accident victims.
- 6) Empowering the State Government to regulate pedestrians and non-motorized transport.
- 7) Inclusion of recall provision for motor vehicles and investigation of non-compliance by automobile industry.

Enforcement for regulations and prosecution for violation comes within the domain of State Governments/UTs.

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) AND (b) OF LOK SABHA UNSTARRED QUESTION NO. 4270 ANSWERED ON 11.8.2016 ASKED BY SHRI DHANANJAY MAHADIK, SHRI MANSUKHBHAI DHANJIBHAI VASAVA, SHRI HARISHCHANDRA CHAVAN, SHRIMATI SUPRIYA SULE, DR. HEENA VIJAYKUMAR GAVIT, SHRI SUNIL KUMAR MONDAL, SHRIMATI RITI PATHAK, SHRIMATI VASANTHI M, DR. J. AYAVARDHAN, SHRI RABINDRA KUMAR JENA, SHRI LALLU SINGH, SHRIMATI VANAROJA R AND SHRI RAJENDRA AGRAWAL REGARDING ROAD ACCIDENTS.

**Persons killed in road accidents caused by drivers without licence during the calendar years**

S.No	States/UTs	2013	2014	2015
1	2	3	4	5
1	Andhra Pradesh	1226	719	954
2	Arunachal Pradesh	35	5	14
3	Assam	3	4	0
4	Bihar	345	229	145
5	Chhattisgarh	308	5	129
6	Goa	2	3	4
7	Gujarat	89	85	98
8	Haryana	124	472	477
9	Himachal Pradesh	7	17	19
10	Jammu & Kashmir	174	98	74
11	Jharkhand	646	194	71
12	Karnataka	679	1146	439
13	Kerala	6	10	12
14	Madhya Pradesh	817	1414	263
15	Maharashtra	175	183	234
16	Manipur	15	0	5
17	Meghalaya	20	8	13
18	Mizoram	0	0	0
19	Nagaland	0	NR	0
20	Orissa	89	139	142
21	Punjab	519	219	113
22	Rajasthan	140	113	160
23	Sikkim	0	0	2
24	Tamil Nadu	893	200	636
25	Telangana	NA	668	125
26	Tripura	0	0	7
27	Uttarakhand	0	45	25
28	Uttar Pradesh	3409	1511	1544
29	West Bengal	140	71	68
30	A & N Islands	1	0	0
31	Chandigarh	10	NR	NR
32	D & N Haveli	0	0	0
33	Daman & Diu	2	0	0
34	Delhi	0	NR	40
35	Lakshadweep	0	0	0
36	Puducherry	18	15	22
	Total	9892	7573	5835

**Persons killed in railway crossings during the calendar years**

S.No	States/UTs	2013			2014			2015		
		Manned rail crossing	Unmanned rail crossing	Total	Manned rail crossing	Unmanned rail crossing	Total	Manned rail crossing	Unmanned rail crossing	Total
1	2	3	4	5	6	7	8	9	10	11
1	Andhra Pradesh	834	2283	3117	0	0	0	7	107	114
2	Arunachal Pradesh	NR	NR	NR	0	0	0	0	0	0
3	Assam	7	6	13	2	3	5	14	8	22
4	Bihar	25	133	158	72	52	124	6	28	34
5	Chhattisgarh	5	2	7	4	2	6	3	29	32
6	Goa	0	2	2	0	4	4	0	0	0
7	Gujarat	5	40	45	25	81	106	26	54	80
8	Haryana	58	69	127	0	0	0	16	9	25
9	Himachal Pradesh	0	0	0	0	0	0	0	0	0
10	Jammu & Kashmir	0	170	170	0	190	190	0	175	175
11	Jharkhand	8	1	9	32	11	43	26	10	36
12	Karnataka	69	8	77	28	491	519	5	472	477
13	Kerala	0	1	1	0	1	1	0	0	0
14	Madhya Pradesh	91	159	250	60	120	180	68	190	258
15	Maharashtra	36	345	381	31	413	444	18	21	39
16	Manipur	0	0	0	0	0	0	0	0	0
17	Meghalaya	0	0	0	0	0	0	0	0	0
18	Mizoram	0	0	0	0	0	0	0	0	0
19	Nagaland	0	0	0	0	0	0	0	0	0
20	Orissa	42	10	52	41	32	73	44	32	76
21	Punjab	0	0	0	1	0	1	0	0	0
22	Rajasthan	8	141	149	26	1	27	2	58	60
23	Sikkim	0	0	0	0	0	0	0	0	0
24	Tamil Nadu	18	560	578	8	479	487	15	17	32
25	Telangana	NA	NA	NA	18	31	49	52	17	69
26	Tripura	0	0	0	0	0	0	0	0	0
27	Uttarakhand	3	0	3	8	0	8	2	0	2
28	Uttar Pradesh	682	612	1294	319	312	631	280	276	556
29	West Bengal	75	112	187	40	87	127	0	0	0
30	A & N Islands	0	0	0	0	0	0	0	0	0
31	Chandigarh	0	0	0	0	0	0	0	0	0
32	D & N Haveli	0	30	30	0	0	0	0	0	0
33	Daman & Diu	0	0	0	NR	NR	NR	0	0	0
34	Delhi	NR	NR	NR	NR	NR	NR	0	0	0
35	Lakshadweep	0	0	0	0	0	0	0	0	0
36	Puducherry	0	0	0	0	0	0	0	0	0
	<b>Total</b>	<b>1966</b>	<b>4684</b>	<b>6650</b>	<b>715</b>	<b>2310</b>	<b>3025</b>	<b>584</b>	<b>1503</b>	<b>2087</b>

NA : Not Available

NR : Not Reported

**Persons killed in road accidents due to pot holes during the calendar years**

<b>S.No</b>	<b>States/UTs</b>	<b>2013</b>	<b>2014</b>	<b>2015</b>
<b>1</b>	<b>2</b>	<b>3</b>	<b>4</b>	<b>5</b>
1	Andhra Pradesh	181	82	103
2	Arunachal Pradesh	12	17	17
3	Assam	17	3	12
4	Bihar	64	248	228
5	Chhattisgarh	75	40	97
6	Goa	0	2	1
7	Gujarat	176	134	167
8	Haryana	0	0	9
9	Himachal Pradesh	0	31	0
10	Jammu & Kashmir	11	15	14
11	Jharkhand	46	26	21
12	Karnataka	38	76	38
13	Kerala	52	49	53
14	Madhya Pradesh	383	360	420
15	Maharashtra	145	124	812
16	Manipur	15	0	4
17	Meghalaya	0	0	0
18	Mizoram	0	0	0
19	Nagaland	0	0	0
20	Orissa	28	22	24
21	Punjab	89	90	177
22	Rajasthan	121	105	108
23	Sikkim	0	0	0
24	Tamil Nadu	105	126	120
25	Telangana	NA	82	59
26	Tripura	0	0	0
27	Uttarakhand	0	0	0
28	Uttar Pradesh	760	1275	679
29	West Bengal	280	130	251
30	A & N Islands	0	0	0
31	Chandigarh	0	0	NR
32	D & N Haveli	0	0	0
33	Daman & Diu	0	0	0
34	Delhi	9	2	2
35	Lakshadweep	0	0	0
36	Puducherry	0	0	0
	<b>Total</b>	<b>2607</b>	<b>3039</b>	<b>3416</b>

NA : Not Available

NR : Not Reported

**Persons killed in road accidents due to speed breaker during the calendar years**

<b>S.No</b>	<b>States/UTs</b>	<b>2013</b>	<b>2014</b>	<b>2015</b>
<b>1</b>	<b>2</b>	<b>3</b>	<b>4</b>	<b>5</b>
1	Andhra Pradesh	298	80	94
2	Arunachal Pradesh	8	5	7
3	Assam	1	20	16
4	Bihar	54	352	215
5	Chhattisgarh	61	45	125
6	Goa	2	0	1
7	Gujarat	137	68	187
8	Haryana	0	0	35
9	Himachal Pradesh	0	0	0
10	Jammu & Kashmir	15	17	15
11	Jharkhand	68	171	51
12	Karnataka	105	227	507
13	Kerala	4	8	13
14	Madhya Pradesh	145	140	156
15	Maharashtra	106	110	80
16	Manipur	0	7	3
17	Meghalaya	0	0	0
18	Mizoram	0	0	0
19	Nagaland	0	0	0
20	Orissa	97	91	175
21	Punjab	78	73	75
22	Rajasthan	30	8	26
23	Sikkim	0	0	0
24	Tamil Nadu	231	236	297
25	Telangana	Not available	80	51
26	Tripura	1	0	0
27	Uttarakhand	18	35	19
28	Uttar Pradesh	2190	1753	990
29	West Bengal	470	103	265
30	A & N Islands	0	0	0
31	Chandigarh	0	0	NR
32	D & N Haveli	0	0	0
33	Daman & Diu	0	0	0
34	Delhi	0	0	6
35	Lakshadweep	0	0	0
36	Puducherry	3	4	0
	<b>Total</b>	<b>4122</b>	<b>3633</b>	<b>3409</b>

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**Persons killed in road accidents on two wheelers during the calendar years**

S.No	States/UTs	2013	2014	2015
1	2	3	4	5
1	Andhra Pradesh	3336	1719	2532
2	Arunachal Pradesh	28	23	28
3	Assam	531	537	540
4	Bihar	808	820	1052
5	Chhattisgarh	891	1126	1243
6	Goa	161	189	200
7	Gujarat	1678	1689	2150
8	Haryana	1061	987	1076
9	Himachal Pradesh	198	198	258
10	Jammu & Kashmir	199	236	212
11	Jharkhand	391	718	895
12	Karnataka	3125	2991	4353
13	Kerala	1662	1582	1668
14	Madhya Pradesh	2661	2843	3172
15	Maharashtra	4900	4574	4514
16	Manipur	37	33	31
17	Meghalaya	5	4	5
18	Mizoram	14	19	16
19	Nagaland	6	25	6
20	Odisha	962	1052	1371
21	Punjab	1958	1950	1984
22	Rajasthan	2547	2516	2700
23	Sikkim	4	10	6
24	Tamil Nadu	5446	5233	6909
25	Telangana	Not available	2639	2196
26	Tripura	45	36	33
27	Uttarakhand	267	246	347
28	Uttar Pradesh	4177	4606	4420
29	West Bengal	1453	1603	1359
30	Andaman & Nicobar Islands	16	9	9
31	Chandigarh	37	50	54
32	D & N Haveli	10	31	8
33	Daman & Diu	24	7	20
34	Delhi	613	569	567
35	Lakshadweep	0	0	0
36	Puducherry	102	56	136
<b>Total</b>		<b>39353</b>	<b>40926</b>	<b>46070</b>

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